

Post-Open Offer Report under regulation 27 (7) of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011

POST OPEN OFFER REPORT - II

Open Offer ("Offer") for acquisition of 36,757,313 equity shares from shareholders of Shree Digvijay Cement Co. Limited by Votorantim Cimentos S.A. ("Acquirer") and InterCement Austria Holding GmbH along with Camargo Correa S.A. as the person acting in concert

(IN TERMS OF REGULATION 27 (7) OF THE SEBI (SAST) REGULATIONS, 2011)

Report on status of release of escrow account

This is in continuation of the Post Offer Report - I filed earlier by us vide letter dated September 18, 2012. This report provides details of the release of escrow account relating to the Offer to the Acquirer, which was created to secure performance obligations of the Acquirer.

Total amount in escrow account (Rs Lakhs) prior to release: Rs 3,767.26 lakhs

Release of escrow account		
Purpose	Date	Amount (Rs Lakhs)
Amount released to Acquirer upon completion of payment of consideration to shareholders in accordance with SEBI (SAST) Regulations, 2011	October 5, 2012	Rs 3,767.26 lakhs
Amount paid to other entities (Give details along with name of entities and the purpose)	N.A	

For Kotak Mahindra Capital Company Limited



Sourav Mallik
Senior Executive Director – M&A

Date: October 9, 2012

Place: Mumbai

Kotak Mahindra Capital Company Limited

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